

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:5881
ANSWERED ON:11.05.2012
VIDEOGRAPHY OF GRAM SABHA MEETING
Premajibhai Dr. Solanki Kiritbhai

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government is planning to bring statutory provisions to mandate Videography of gram sabha meetings in every State including Gujarat;
- (b) if so, the details thereof;
- (c) whether the Government plans to make use of any of these videos thus made;
- (d) if so, the details thereof; and
- (e) the funds to be earmarked to each State Government for the said purpose?

Answer

MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO)

(a): The Ministry of Panchayati Raj vide their Office Memorandum No.J-11011/80/2011-Media dated December 8, 2011 which was addressed to Principal Secretaries/Secretaries, Panchayati Raj Departments of all State Governments & UTs had inter-alia issued instructions with regard to Videographing of Gram Sabha discussions. Copy of the Office Memorandum is annexed. There, however, isn't any proposal by the Government to bring statutory provisions to mandate Videographing of Gram Sabha Meetings.

(b) to (e): In view of (a) above, does not arise.